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MCRC-30821-2025

# IN THE HIGH COURT OF MADHYA PRADESH AT GWALIOR

#### **BEFORE**

# HON'BLE SHRI JUSTICE MILIND RAMESH PHADKE ON THE 8<sup>th</sup> OF AUGUST, 2025

## MISC. CRIMINAL CASE No. 30821 of 2025

### ANKIT YADAV

Versus

### THE STATE OF MADHYA PRADESH

#### Appearance:

Shri R K Sharma - Senior Advocate with Shri Prem Singh Bhadouria - Advocate for applicant.

Shri Samar Ghuraiya - Public Prosecutor for respondent/State.

Shri Aman Raghuwanshi - Advocate for the respondent [COMP].

#### ORDER

Learned counsel for the applicant prays for withdrawal of present bail application with liberty to come again after examination of complainant.

Prayer accepted.

With the aforesaid liberty, this bail application stands dismissed as withdrawn.

(MILIND RAMESH PHADKE)
JUDGE

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